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Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
(DES-III Section)

Public Notice No 45 (RE: 2013)/2009-2014

New Delhi, Dated 06th January, 2014

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and paragraph 1.1 of Handbook of Procedure (Vol. I) the Directorate General of Foreign Trade hereby notifies the modification of SION A-1730, in respect of the export product **Ambrettolide**, as under:

Export Product	Qty.	S.No.	Import Product	Qty. Allowed
Ambrettolide	1 kg	1	Trimethyl Orthoformate	0.1.724 kg
		2	Britol (Paraffinic Mineral Oil)	1.020 kg
		3	Glycerine	3.053 Kg
		4	Seedlac	12.757 Kg

2. Effect of Public Notice:-

SION A-1730 has been revised to reduce the quantities of inputs against items at Serial Number 1, 2 & 3 and to replace input at Serial number 4, i.e., “caustic soda” by “seedlac”.

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